

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**Execution Application 04/2023
In
Original Application 147/2021**

Mahesh Chandra Saxena

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

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N D O H - 4/11/2025

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Filed through

Richa Kapoor

Richa Kapoor, Advocate
Addl. Standing Counsel.
Delhi Jal Board

New Delhi

Date: 30.10.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

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ACTION TAKEN REPORT ON BEHALF OF DELHI JAL BOARD IN COMPLIANCE
TO ORDER DATED 31.07.2025

MOST RESPECTFULLY SHOWETH:

1. That the present Action Taken Report is being filed on behalf of Delhi Jal Board (DJB) in compliance of directions issued by the Hon'ble Tribunal vide order dated 31.07.2025.

The True Copy of Order dated 31.07.2025 passed by the Hon'ble Tribunal is annexed herein as Annexure-A.

2. That the Hon'ble Tribunal vide its order dated 31.07.2025 through relevant paras as under observed/directed as follows:

"5. On the issue of action which has been taken by DJB against the defaulting societies, Learned Counsel for DJB has referred to the communication dated 20.01.2025 (page 866) sent by DJB to the Member Secretary, Delhi Pollution Control Committee (DPCC) for imposition of EC against those causing contamination to ground water but no further progress in this regard has been disclosed.

6. *Learned Counsel for DJB has also referred to the communication on page 877 for disconnecting the water connection but could not point out to whom this communication was sent by DJB. She has also referred to the notice on page 879 annexure-J sent to some of the societies for making RWHs functional within 15 days failing which disconnection of water supply was to be done. Learned Counsel for*

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DJB could not point out if the needful was done in terms of the said notice. In such circumstances, we direct DJB to place on record the action taken report within four weeks."

3. That in compliance to para 5, it is submitted that DPCC vide letter dated 18.03.2025 requested Member Secretary, CPCB to provide guidelines/procedure to levy Environmental Compensation on non-compliant/defective RWHS.

The True Copy of letter from DPCC to Member Secretary, CPCB dated 18.03.2025 is annexed herein as **Annexure-B**.

That Furthermore Member Secretary, DPCC was requested to submit the ATR with respect to imposition of Environmental Compensation for polluting Ground Water on defaulting Co-operative Group Housing Societies in Dwarka.

The True copy of the communication with Member Secretary, DPCC dated 10.10.2025 is annexed as **Annexure-C**.

4. That In compliance to para 6, deliberations were conducted regarding the action taken vis-à-vis the defaulting societies. Accordingly, Director (DTQC), DJB was requested to lift out the samples from RWH pits in Co-operative Group Housing Societies in Dwarka. The scope of this sampling extended to an aggregate of 144 societies, categorized as follows: 115 societies with prior Fecal Coliform presence, 4 societies with non-functional Rainwater Harvesting (RWH) Systems, and 25 societies with dry RWH pits, in the previous sampling conducted by DJB.
5. That after analyzing the latest analysis report from Director (DTQC) dated 16.09.2025, DJB humbly submits the below findings:

<i>Survey conducted by DJB</i>	<i>Findings</i>
F-coliform found in	124 Societies
RWHS were found dry in	8 Societies
Sample refused by	3 Societies
RWHS work under progress	7 Societies
RWHS Non-Functional	2 Societies

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The True Copy of analysis report dated 16.09.2025 is annexed herein as **Annexure-D**.

6. That on the matter regarding disconnection of water connection as per DJB rules, it is being continuously pursued and gradually all societies are being approached both verbally and in writing to comply as per the quality parameters. The latest communication regarding this to the Co-operative Group Housing Societies in Dwarka has been conveyed vide letters dated 24.10.2025 and 25.10.2025 to whom disconnection notices were issued.

True copies of the communications to concerned Co-operative Group Housing Societies in Dwarka are annexed as **Annexure-E**.

7. That the report is being submitted herein for perusal and consideration of this Hon'ble Tribunal.
8. It is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal as and when directed.



(Sandeep Kapoor)
CHIEF ENGINEER CDC
DELHI JAL BOARD
SANDEEP KAPOOR
Chief Engineer (Co-ORD)
DELHI JAL BOARD
Govt. of NCT of Delhi

ANIMBOLUB - A

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Item No. 06

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 4/2023

In

Original Application No.147/2021

(IA No. 222/2025)

Mahesh Chandra Saxena

Applicant

Versus

Govt. of NCT of Delhi & Ors.

Respondent(s)

Date of hearing: 31.07.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Mahesh Chandra Saxena, Applicant in Person

Respondent: Mr. Tarunvir Singh Khehar, Adv. for MCD (Through VC)
Ms. Richa Kapoor & Ms. Atika Singh, Advs. for Delhi Jal Board
Mr. Narender Pal Singh & Mr. Divyesh Pant, Advs. for DPCC
Ms. Latika Malhotra, Adv. for DDA (Through VC)
Mr. Shivam Bajaj & Ms. Bhavya Rani, Advs. in I.A No. 222/2025

ORDER

1. By this Execution Application (EA), applicant is seeking compliance of the order dated 10.12.2021 passed in OA No.147/2021.
2. In the Original Application (OA), issue of contamination of ground water on account of defective Rain Water Harvesting Systems (RWHs) in housing societies in Dwarka, Delhi was raised. Tribunal had disposed of the OA with certain directions.
3. Delhi Jal Board (DJB) has filed the report dated nil on 25.03.2025 and it has been pointed out that since some page of that report was missing, therefore, it has been refiled on 22.07.2025.
4. A perusal of the report discloses that out of 176 societies surveyed in Dwarka, in 115 societies presence of faecal coliform were found in

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ground water and in four societies, RWHS were found non-operational.

The details in this regard as disclosed in the report of DJB are as under:-

- “4. That in compliance of order dated 28.08.2024 and 05.12.2024, DJB humbly submits that a survey has been conducted in 176 societies in Dwarka. The finding of the survey is summarized below herein:-

<i>Survey conducted by DJB</i>	<i>Findings</i>
<i>Presence of F-coliform</i>	<i>115</i>
<i>RWHS was found functional non-functional</i>	<i>4 societies</i>
<i>pit was found dry</i>	<i>25 societies</i>
<i>F-coliform was not found</i>	<i>32 societies</i>

True Copy of Survey Report conducted by DJB is annexed herein as Annexure-C. In addition to it, comparative report of test results of sample taken by DPCC and DJB has been prepared. True Copy of Comparative Report is annexed herein as Annexure-D.”

5. On the issue of action which has been taken by DJB against the defaulting societies, Learned Counsel for DJB has referred to the communication dated 20.01.2025 (page 866) sent by DJB to the Member Secretary, Delhi Pollution Control Committee (DPCC) for imposition of EC against those causing contamination to ground water but no further progress in this regard has been disclosed.

6. Learned Counsel for DJB has also referred to the communication on page 877 for disconnecting the water connection but could not point out to whom this communication was sent by DJB. She has also referred to the notice on page 879 annexure-J sent to some of the societies for making RWHS functional within 15 days failing which disconnection of water supply was to be done. Learned Counsel for DJB could not point out if the needful was done in terms of the said notice. In such circumstances, we direct DJB to place on record the action taken report within four weeks.

7. DPCC was also required to take requisite action in terms of the order of the Tribunal dated 10.12.2021 passed in OA No.147/2021.

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Though DPCC had filed the report dated 20.03.2025 but adequate action is not reflected therein, therefore, Learned Counsel for DPCC seeks further four weeks' time to file updated report.

8. Learned Counsel for DPCC submits that a communication has been sent to the Central Pollution Control Board (CPCB).

9. In terms of the paragraph no.5 of the order dated 10.12.2021 passed in OA 147/2021, remedial action plan was to be prepared and executed jointly by DJB, CPCB and DPCC.

10. CPCB has not been made a party in this EA, therefore, Applicant is permitted to examine the same and do the needful.

11. Applicant present in person seeks time to engage an advocate. Prayer is allowed.

12. IA No.222/2025 has been filed by respondent no.6 seeking permission to file objection in the EA.

13. Learned Counsel for respondent no.6 submits that he is only seeking permission to place on record the response of the respondent no.6. prayer is allowed.

14. IA No.222/2025 is accordingly disposed of.



15. Let response by respondent no.6 be also filed within four weeks.

16. Lis ton 04.11.2025.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

July 31, 2025
Execution Application No. 4/2023
JG.

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 Visit us at: http://dpcc.delhigovt.nic.in	Through E-mail 
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F.No. DPCC CMC-II/(10)(10)(92)/Leg.08/ 5274

Date: 18/03/2025

To,

Member Secretary
 Central Pollution Control Board
 Parivesh Bhawan
 East Arjun Nagar,
 Shahdara, Delhi-110032

Subject: Request for CPCB guidelines/procedure to levy Environmental Compensation on non-compliant/defective RWHS - reg.

Sir,

This refers to the directions, of Hon'ble NGT in some of the matters being heard by it, to DPCC to impose Environmental Compensation on defective/non-compliant Rain Water Harvesting Structures (RWHS) which may cause groundwater pollution. Deficiencies include the non-compliances wrt the recommendations made by the Committee, constituted by Hon'ble NGT in OA No. 147/2021 and also not complying with the guidelines finalised by the Delhi Jal Board (DJB). However DPCC doesn't have any policy/ guidelines for imposition of EC on defaulting entities for installing defective RWHS. You are requested to look into the matter and direct the concerned in CPCB to provide guidelines/policy wrt of Environmental Compensation regime/methodology to this office so that the same can be complied/implemented. An early response in this regard is highly appreciated.


Incharge, CFC-II

Dr. B.M.S. Reddy
 Senior Environmental Engineer
 Delhi Pollution Control Committee
 4th & 5th Floor, ISBT Building,
 Kashmere Gate, Delhi, Delhi-110006

ANNEXURE - C

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COURT MATTER

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF THE EE(RWH)-I
ROOM NO. 208, VARUNALAYA PHASE-1
KAROL BAGH, NEW DELHI-110005
E-mail: rainwaterharvesting2025@gmail.com

No. DJB/ EE (RWH)-I/2025/ 831 to 836

Date: 10/10/25

To,

Member Secretary, DPCC
 4th & 5th Floor ISBT, GT Karnal Rd,
 Kashmere Gate, New Delhi, Delhi 110006
 Email: msdpcc@nic.in

Subject: Imposition of Environment Compensation for polluting the Groundwater on Co-operative Group Housing Societies in Dwarka in the matter of O.A. 147/2021 E.A. 04/2023 titled as "Mahesh Chandra Saxena Vs Chief Secretary, GNCTD & Ors.

1. Communication from the office of SE(C)-8 vide letter No. DJB SE (C)-8/2025/36 dated 20.01.2025
2. Reply from Incharge, CMC-II vide letter No. F.No. DPCC CMC-II(10)(10)(92)/Leg.08/5280 dated 18.03.2025

R/Sir,

May please refer to Letter at S.No. 1, wherein it was requested to Levy Environment Compensation (EC) on the defaulting societies as per list attached as per the appropriate provisions of Environment Protection Act, 1986.

Through your office reply dated 18.03.2025 addressed to Member (Water), your office has communicated that DJB has to take suitable action as per applicable provisions under DJB Act/Rules/Circulars/Office Orders/Policy/guidelines. As per Delhi Water & Sewer Tariff and Metering Regulations 2012 and as amended in 126th meeting of the Delhi Jal Board held on 01.03.2016 vide Resolution No. 276, there is a provision to increase the tariff by 1.5 times for installation of Non-Functional Rainwater

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Harvesting System till the provision on Functional Rain Water Harvesting is made and intimated.

On the contrary, your office vide letter dated 18.03.2025 has requested Member Secretary, CPCB requesting CPCB guidelines/procedure to levy Environmental Compensation on non-compliant/defective RWHS.

As the matter is regarding water pollution through groundwater contamination and as Hon'ble NGT in its order dated 31.07.2025 has viewed it seriously, you are again requested to intervene in the matter and submit the action taken report after levying Environment Compensation (EC) as per the appropriate provisions of Environment Protection Act, 1986 and Water (Prevention And Control Of Pollution) Act, 1974 for installing non-functional Rain Water Harvesting on Co-operative Group Housing Societies in Dwarka in which the presence of F-coliform is noticed (125 Nos. Societies) and in which the RWHS was found Non-functional (2 Nos. Societies) as per report submitted by Dir. (DTQC) [As per report attached] during re-sampling done in monsoon season within Seven days to enable the compilation and timely filing of a consolidated ATR before Hon'ble NGT.

NDOH: November 4, 2025.

Encl: As above

-sd/-
EE(RWH)-I

Copy to:

- | | |
|----------------|-------------------------------|
| 1. PS to CEO | :For kind information please. |
| 2. CE N(W) | : -do- |
| 3. CE (GW) | : -do- |
| 4. SE (GW) | : -do- |
| 5. JE (RWH)-II | |
| 6. O/c | |

Original
EE(RWH)-I

Analysis report of Dwarka Societies (NGT Sampling)

4 messages

lab nangloi <labnangloi@gmail.com> Wed, Sep 10, 2025 at 12:52 PM
To: "D.R. Arya" <dtqc.djb@gmail.com>, "rainwaterharvesting2025@gmail.com" <rainwaterharvesting2025@gmail.com>

 NGT dwarka society completed.pdf
3280K

Rain Water Harvesting <rainwaterharvesting2025@gmail.com> Fri, Sep 12, 2025 at 1:08 PM
To: lab nangloi <labnangloi@gmail.com>

Respected Sir,

You are requested to please send the above report from Director (DTQC) official Mail address

With Regards,

Anjali Nanglot
EE (RWH)-I
Delhi Jal Board

On Wed, 10 Sept, 2025, 12:52 pm lab nangloi, <labnangloi@gmail.com> wrote:

Gyan Pratap Singh <dtqc.djb@gmail.com> Tue, Sep 16, 2025 at 1:00 PM
To: rainwaterharvesting2025@gmail.com

Please find the test reports for information.

GYAN PRATAP SINGH
Director(T&QC)

----- Forwarded message -----

From: lab nangloi <labnangloi@gmail.com>
Date: Fri, Sep 12, 2025 at 1:11 PM
Subject: Fwd: Analysis report of Dwarka Societies (NGT Sampling)
To: D.R. Arya <dtqc.djb@gmail.com>
[Quoted text hidden]

Rain Water Harvesting <rainwaterharvesting2025@gmail.com> Tue, Sep 16, 2025 at 1:01 PM
To: dtqc.djb@gmail.com

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[Quoted text hidden]

International Year
of Cooperatives

DELHI JAL BOARD
(GOVT. OF N.C.T. DELHI)
QUALITY CONTROL LABORATORY,
WATER TREATMENT PLANT DWARKA , DELHI-110043

Date:-06.09.2025

ANALYSIS REPORT

S No	Sampling Location	Latitude Longitude	Date of Sampling	Clarity	TDS	Ammonia	R/Cl2	Total Coliform	Fecal Coliform
1.	Majestic Apartments (Chinar CGHS Ltd. Plot no 03, Sec - 18A, Dwarka) Pit no 01	28°35'29"/ 77°02'02"	06.08.2025	Blackish	150	1.0	Nil	1100	460
1A	Majestic Apartments (Chinar CGHS Ltd. Plot no 03, Sec - 18A, Dwarka) Pit no 02	28°35'29"/ 77°02'02"	06.08.2025	Blackish	411	20	NIL	2400*	2400*
2.	Samrat Ashoka Plot No 06, Sec - 18A, Dwarka	28.3523/ 77.0202	06.08.2025	Refused to Give Sample					
3.	Karuna Vihar Plot no 09, Sec - 18A, Dwarka Pit no 01	28°35'16"/ 77°01'02"	06.08.2025	Turbid	258	NIL	NIL	210	35
3A	Karuna Vihar Plot no 09, Sec - 18A, Dwarka Pit no 02	28°35'16"/ 77°01'02"	06.08.2025	Not Accesible due to Car Park over RWH Chamber					
4	Hare Krishna Valley Plot no 10, Sec - 18A, Dwarka Pit No 01	28°35'16"/ 77°01'02"	06.08.2025	Greyish	71.50	01	NIL	460	150
4A	Hare Krishna Valley Plot no 10, Sec - 18A, Dwarka Pit No 02	28°35'16"/ 77°01'02"	06.08.2025	Pit Found Dry					
5	Janak Residency Plot no 12, Sec - 18A, Dwarka	28°35'17"/ 77°01'59"	06.08.2025	Blackish	154	01	NIL	460	93
6.	The Manokamma CGHS Ltd. Plot no 16, Sec - 18A, Dwarka	28.3514/ 77.0209	06.08.2025	Refused to give Sample.					

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7.	Engineers Apartment (Consulting Engineers CGHS) Plot No 11, Sec-18A, Dwarka	28°35'19"/ 77°01'57"	06.08.2025	Hazy	126	1.5	NIL	2400'	1100
8.	K.K. Bhrlgu CGHS Ltd. Plot no 04, Sec - 09, Dwarka - 110077	28.578975/ 77.071090	07.08.2025	Blackish	635	5.0	NIL	2400'	2400'
9.	Royal Residency CGHS Ltd. Plot no 05, Sec - 09, Dwarka	28.581261/ 77.070569	07.08.2025	Blackish	426	1.5	NIL	2400'	1100
10.	Gayatri CGHS Ltd. Plot no 09, Sec - 09, Dwarka	28.3457/ 77.0406	07.08.2025	Blackish	345	0.5	NIL	210	75
11.	Krishna Apartment Plot no 13, Sec - 09, Dwarka	28.584073/ 77.064011	07.08.2025	Brownish	252	0.5	NIL	460	75
12.	Mount Everest CGHS Ltd. Plot no 17, Sec- 03, Dwarka	28.581649/ 77.066834	07.08.2025	Blackish	172	0.5	NIL	290	95
13.	Shree Radha CGHS Ltd. Plot no 03, Sec - 09, Dwarka	28.578597/ 77.076773	07.08.2025	Refused to give sample.					
14.	Sun View Apartment Plot no 10B, Sec - 09, Dwarka	28.582444/ 77.066843	07.08.2025	Pit found Dry.					
15.	Param Puneet Apartment CGHS Ltd. Plot no 27, Sec - 06, Dwarka	28.590517/ 77.065955	07.08.2025	Brownish	265	0.5	NIL	210	75
16.	Pragya CGHS Ltd. Plot no 1B, Sec - 02, Dwarka	28.596301/ 77.068045	07.08.2025	Brownish	126	1.0	NIL	1100	460
17.	Vivekanand Apartment Plot no 02, Sec - 05, Dwarka	28.598392/ 77.051848	07.08.2025	Turbid	2082	5.0	NIL	2400'	2400'
18.	National CGHS Ltd. Plot no 04, Sec - 03, Dwarka Pit No 01	28.602464/ 77.042258	07.08.2025	Blackish	136	9.0	NIL	2400'	2400'
18A.	National CGHS Ltd. Plot no 04, Sec - 03, Dwarka Pit No 02	28.602464/ 77.042258	07.08.2025	Hazy	115	0.5	NIL	2400'	460
19	Amba CGHS Ltd. Plot no 05, Sector 10, Dwarka	28.584294/ 77.061647	12.08.2025	Turbid	114	NIL	NIL	240	43

20	H.M.M. Employees CGHS Ltd. Plot no 06, Sector 10, Dwarka	28.583645/ 77.062513	12.08.2025	Turbid	172	NIL	NIL	460	75
21	Godrej CGHS Ltd Plot no 14, Sector 10, Dwarka	28.588658/ 77.061054	12.08.2025	Muddy	101	NIL	NIL	210	41
22	Vinayak CGHS Ltd. Plot no 36, Sec - 10, Dwarka	28.586230/ 77.059827	12.08.2025	Greyish	127	1.5	NIL	2400'	1100
23	Baroda House NRGE CGHS Ltd. Plot no 10A, Sec - 10, Dwarka	28.587513/ 77.058932	12.08.2025	Refuse to give sample					
24	Rohit Apartment Plot no 30 Sector - 10, Dwarka	28.583950/ 77.055906	12.08.2025	Brownish	109	0.2	NIL	210	35
25	Prabhavi Apartment Plot no 29B, Sec - 10, Dwarka	28.584617/ 77.056260	12.08.2025	Blackish	82.3	1	NIL	2400'	1100
26	Diesel Shed CGHS Ltd. Plot no 26, Sec - 10, Dwarka	28.585376/ 77.055995	12.08.2025	Greyish	96.5	0.8	NIL	1100	210
27	Shiv Shakti CGHS Ltd. Plot no 10, Sec - 10, Dwarka	28.587216/ 77.066047	12.08.2025	Pit found Dry					
28	Nuovo Engineer India CGHS Ltd. Plot no - 25, Sec - 10, Dwarka	28.586593/ 77.055810	12.08.2025	Pit found Dry. Borewell not visible.					
29	Chandanwari CGHS Ltd Plot no 08 sec- 10 Dwarka	28.586750/ 77.064103	12.08.2025	Work is under progress for rectification of RWH.					
30	New Ashiyana Apartment Plot no 10, Sec - 06, Dwarka	28.596826/ 77.065720	13.08.2025	Turbid	299	2.2	NIL	2400'	2400'
31	Vrindavan Apartments Plot no 01, Sector - 06, Dwarka	28.592595/ 77.058949	13.08.2025	Brownish	185	1.5	NIL	2400'	1100
32	Guru Apartments Plot no 02, Sector - 06, Dwarka.	28.592717/ 77.059050	13.08.2025	Turbid	266	1.4	NIL	2400'	1100
33	The Shivlok CGHS Ltd. Plot no 06, Sec - 06, Dwarka	28.595619/ 77.061651	13.08.2025	Turbid	100	NIL	NIL	150	21
34	Anusandhan CGHS Ltd. Sec - 06, Dwarka	28.593330/ 77.065025	13.08.2025	Refused to give sample.					

35	Grah Mantralaya Employees CGHS Ltd. Plot no 28, Sec - 06, Dwarka	28.591473/ 77.067089	13.08.2025	Hazy	111	1.5	NIL	2400'	660
36	Daffodils Apartments Plot no 36, Sec - 06, Dwarka	28.595833/ 77.063478	13.08.2025	Greyish	148	NIL	NIL	150	71
37	Shree Balaji CGHS Plot no 37, Sec - 06, Dwarka	28.587953/ 77.063358	13.08.2025	Turbid	103	1.0	NIL	1100	460
38	RD Apartment Plot no 20, Sec - 06, Dwarka	28.593750/ 77.063610	13.08.2025	Greyish	154	0.2	NIL	210	35
39	Shahjahanabad CGHS Plot no 01, Sec - 11, Dwarka	28.594744/ 77.053087	13.08.2025	Hazy	527	1.2	NIL	2400'	1100
40	Rama Apartments (Dr. RMLH & NHE CGHS) Plot no 02, Sec - 11, Dwarka	28.594061/ 77.051605	13.08.2025	Turbid	471	NIL	NIL	150	78
41	Appu Enclave Plot no 3D, Sec - 11, Dwarka	28.594119/ 77.051054	13.08.2025	Brownish	151	0.5	NIL	460	93
42	Raman Vihar CGHS Ltd. Plot no 5A, Sec - 11, Dwarka	28.593953/ 77.048046	13.08.2025	Greyish	178	1.0	NIL	1100	460
43	Gokul Apni CGHS Ltd. Plot no 5B, Sec - 11, Dwarka	28.593612/ 77.047870	13.08.2025	Blackish	133	0.5	NIL	460	93
44	Pragati Apartments Plot no 5C, Sec - 11, Dwarka	28.593096/ 77.048409	13.08.2025	Blackish	182	1.0	NIL	1100	460
45	M K Residency Plot no - 8B, Sec - 11, Dwarka	28.589445/ 77.049930	14.08.2025	Brownish	297	1.0	NIL	1100	460
46	Heritage Apartments Plot no 10, Sec - 11, Dwarka	28.587599/ 77.050961	14.08.2025	Turbid	127	NIL	NIL	210	43
47	The Sri Durga CGHS Ltd. Plot no 6A, Sec - 11, Dwarka	28.592821/ 77.047154	14.08.2025	Greyish	101	0.2	NIL	460	75
48	Belur Heights Plot no 01, Sec - 18A, Dwarka	28.591628/ 77.035625	14.08.2025	Not Accesible due to Car Park over RWH Chamber					
49	Dharam CGHS Ltd., Plot no 18, Sec - 18A, Dwarka	28.589253/ 77.034865	14.08.2025	Blackish	113	1.5	NIL	2400'	1100
50	The Kunj Vihar CGHS Ltd. Plot no 19, Sec - 12, Dwarka	28.593350/ 77.035347	19.08.2025	Turbid	170	1.0	NIL	1100	460

51	The New Arohl CGHS Ltd. Plot no 13, Sec - 12, Dwarka	28.593772/ 77.045671	19.08.2025	Greyish	146	1.0	NIL	2400'	1100
52	Abhiyan CGHS Ltd. Plot no 15, Sec - 12, Dwarka	28.595798/ 77.045749	19.08.2025	Blackish	610	1.0	NIL	1100	460
53	The New Rajput CGHS Ltd. Plot No 23, Sec - 12, Dwarka	28.590856/ 77.037892	19.08.2025	Brownish	226	NIL	NIL	150	21
54	The Nav Sanjivan CGHS Ltd. Plot no 01, Sec - 12, Dwarka	28.597769/ 77.039025	19.08.2025	Brownish	196	0.5	NIL	460	150
55	Classic Apartments Bairwa Bharti CGHS Ltd. Plot no 24, Sec - 12, Dwarka	28.591029/ 77.037968	19.08.2025	Blackish	186	0.8	NIL	1100	460
56	The Sunny Valley CGHS Ltd. Plot no 27, Sec - 12, Dwarka	28.593788/ 77.037968	19.08.2025	Blackish	166	9.0	NIL	2400'	2400'
57	The Anjuman CGHS Ltd. Plot No 20, Sec - 12, Dwarka	28.591915/ 77.036103	19.08.2025	Brownish	135	0.5	NIL	460	240
58	Kanaka Durga CGHS Ltd. Plot No 26, Sec - 12, Dwarka	28.593787/ 77.037966	19.08.2025	Refused to give sample.					
59	Vimal CGHS Plot No 03, Sec - 12, Dwarka	28.598561/ 77.040070	19.08.2025	Brownish	240	6.0	NIL	2400'	2400'
60	The Young Aheria CGHS Ltd. Plot no 02, Sec -07, Dwarka	28.594325/ 77.073908	20.08.2025	Blackish	250	2.0	NIL	2400'	2400'
61	The Residency St. Ann's CGHS Ltd. Plot no 8A, Sec - 07, Dwarka	28.590097/ 77.069358	20.08.2025	Blackish	107	1.0	NIL	2400'	1100
62	Evergreen CGHS Plot no 09, Sec - 07, Dwarka	28.589772/ 77.068956	20.08.2025	Muddy	196	NIL	NIL	240	93
63	Sri Agarsen Apartment CGHS Ltd. Plot no 10, Sec - 07, Dwarka	28.587491/ 77.066935	20.08.2025	Muddy	79.78	0.5	NIL	460	75
64	Sargodha Apartments Plot no 13, Sec - 07, Dwarka	28.581247/ 77.071619	20.08.2025	Blackish	244	5.0	NIL	2400'	2400'

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65	Dwarka CGHS Ltd. Plot no 21, Sec - 07, Dwarka	28.583521/ 77.073029	20.08.2025	Greyish	419	0.2	NIL	460	75
66	The Shree Radha Krishna CGHS Ltd. Plot no 23, Sec - 07, Dwarka	28.583655/ 77.071976	20.08.2025	Blackish	190	0.5	NIL	460	91
67	Harsukh CGHS Ltd. Plot n 04, Sec - 07, Dwarka	28.3536/ 77.0418	20.08.2025	Work under process for the rectification of RWH Chambers					
68	Khattar CGHS Ltd. Plot no 8C, Sec - 07, Dwarka	28.589819/ 77.070308	20.08.2025	Greyish	295	1.0	NIL	1100	460
69	Satisar Apartment CGHS Ltd. Plot no 06 Sec - 07, Dwarka	28.591564/ 77.070704	20.08.2025	Blackish	338	1.0	NIL	2400'	1100
70	Siddhartha Kunj CGHS Ltd. Plot no 17, Sec - 07, Dwarka	28.58163/ 77.076738	20.08.2025	Refused to give sample.					
71	Mahabhadrakali CGHS Plot no 06, Sec - 13, Dwarka	28.602550/ 77.038594	21.08.2025	Greyish	168	0.4	NIL	1100	210
72	White Rose CGHS Ltd., Plot no 04, Sec - 13, Dwarka	28.603031/ 77.031849	21.08.2025	Blackish	113	0.8	NIL	2400'	1100
73	Swarup Sadan CGHS Ltd. Plot no 04, Sec - 13, Dwarka	28.602612/ 77.040412	21.08.2025	Blackish	331	4.0	NIL	2400'	2400'
74	Chitrakoot Dham Plot no 02, Sec - 19, Dwarka	28.580539/ 77.052429	21.08.2025	Work is under progress for rectification of RWH.					
75	Shri Sanmati CGHS Ltd. Plot no 01, Sec- 19B, Dwarka	28.577435/ 77041240	21.08.2025	Brownish	330	NIL	NIL	43	7.3
76	Nishat Apartments Plot no 05, Sec - 19B, Dwarka	28.576836/ 77.042661	21.08.2025	Blackish	178	NIL	NIL	75	20
77	Bhagwati CGHS Ltd. Plot no 08, Sec - 19B, Dwarka	28.573077/ 77.042532	21.08.2025	Blackish	279	0.2	NIL	240	43
78	The Saptaparni CGHS Ltd. Plot no 04, Sec - 19B, Dwarka	28.575889/ 77.042735	21.08.2025	Pit found dry					
79	Lords CGHS Ltd. Plot no 07, Sec - 19B, Dwarka	28.574174/ 77.041150	21.08.2025	Not functional					
80	The Delhi Transporter	28.596275/ 77.069518	22.08.2025	Blackish	548	1.8	NIL	2400'	2400'

81	...oy Apartments) CGHS Ltd. Plot no 02, Sec - 02, Phase I Dwarka The Bhagwan Shree Gomeshwar Ji (Anmol Apartment) CGHS Ltd. Plot no 3A, Sec - 02, Dwarka	28.595451/ 77.069994	22.08.2025	RWH Pit completely dry & Bore choked with sand.					
82	Ashadeep CGHS Ltd. (Ashadeep Apartments) Plot no 3B, Sec - 02, Dwarka	28.595794/ 77.070319	22.08.2025	Work is under progress for rectification of RWH.					
83	Mandakini CGHS Ltd. (Mandakini Apartments) Plot no 3C, Sec - 02, Dwarka Phase I	28.595804/ 77.070601	22.08.2025	Blackish	494	3.0	NIL	2400'	2400'
84	Mahalaxmi Apartments Plot no 04, Sec -02, Dwarka	28.597073/ 77.071518	22.08.2025	Brownish	187	0.4	NIL	1100	460
85	The S B Youth CGHS Ltd. Plot no 6B, Sec - 02, Dwarka	28.598849/ 77.069662	22.08.2025	Greyish	224	NIL	NIL	160	20
86	Bank Apartment The Bank Niwas CGHS Ltd. Plot no 22, Sec-04, Dwarka	28.600027/ 77.045177	26.08.2025	Brownish	95.39	NIL	NIL	240	43
87	Jai Mata Kalyani Apartments Plot no 31, Sec - 04, Dwarka	28.602676/ 77.049114	26.08.2025	Greyish	101	1.0	NIL	2400'	2400'
88	Saheta CGHS Ltd. Plot no 30, Sec - 04, Dwarka	28.602472/ 77.048382	26.08.2025	Greyish	118	1.2	NIL	2400'	2400'
89	United Apartment Plot no 34, Sec -04, Dwarka	28.602957/ 77.048819	26.08.2025	Refused to give sample. They not Co-Operate with the Staff.					
90	Aishvarayam ECIL CGHS Ltd. Plot no 17, Sec - 04, Dwarka	28.603761/ 77.044864	26.08.2025	Greyish	198	1.2	NIL	2400'	2400'
91	Sanghamitra Apartments Plot no 20, Sec- 04, Dwarka	28.601035/ 77.043999	26.08.2025	Brownish	84.26	0.8	NIL	1100	210
92	Ratnakar Apartments (The Ratnakar-CGHS Ltd. Plot no 21, Sec - 04, Dwarka)	28.600178/ 77.044983	26.08.2025	Brownish	129	NIL	NIL	210	35

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93	Patel CGHS Ltd. Umlya Soan, Plot no 04, Sec - 04, Dwarka	28.601097/ 77.053441	26.08.2025	Turbid	165	0.5	NIL	460	150
94	Aakriti Apartments (Civil Supplies CGHS Ltd.) Plot no 06, Sec - 04, Dwarka	28.601755/ 77.054253	26.08.2025	Yellowish	136	NIL	NIL	460	75
95	Din Apartmnets Plot no 07, Sec - 04, Dwarka	28.602180/ 77.054539	26.08.2025	Refused to give sample.					
96	South Delhi Apartments Plot no 08, Sec - 04, Dwarka	28.603637/ 77.054796	26.08.2025	Brownish	140	0.8	NIL	1100	460
97	IES Apartments CGHS Ltd. Plot no 09, Sec - 04, Dwarka	28.604493/ 77.053195	26.08.2025	Greyish	214	3.0	NIL	2400'	2400'
98	Pushpanjali Apartment Plot no 10, Sec - 04, Dwarka	28.604563/ 77.052329	26.08.2025	Turbid	249	1.5	NIL	2400'	2400'
99	Jaypee CGHS Ltd. Plot no 02, Sec - 22, Dwarka	28.555710/ 77.059703	28.08.2025	Turbid	166	10	NIL	2400'	2400'
100	Nav Sansad Vihar CGHS Ltd., Plot No 04, Sec - 22, Dwarka	28.558654/ 77.062201	28.08.2025	Blackish	295	08	NIL	2400'	2400'
101	DGCS CGHS Ltd. Plot no 06, Sec - 22, Dwarka	28.563868/ 77.061230	28.08.2025	Refused to give sample					
102	Aero View Heights Plot no 3B, Sec - 22, Dwarka	28.556859/ 77.060647	28.08.2025	Blackish	600	02	NIL	2400'	2400'
103	Shubham Apartments (NPCC) CGHS Ltd. Plot no 13, Sec - 22, Dwarka	28.558843/ 77.054843	28.08.2025	Turbid	226	0.4	NIL	460	150
104	Delhi Apartments CGHS Ltd. Plot no 15c, Sec - 22, Dwarka	28.557874/ 77.054045	28.08.2025	Turbid	130	5.0	NIL	2400'	2400'
105	Bank Vihar Apartments Plot no 16, Sec -22, Dwarka	28.556806/ 77.056529	28.08.2025	Work is under progress for rectification of RWH.					
106	Janaki CGHS Ltd. Plot no 07, Sec - 22 Phase 01, Dwarka	28.564135/ 77.059167	28.08.2025	Blackish	134	6.0	NIL	2400'	2400'

107	Entrepreneurs (Chitrakoot Apartments) CGHS Ltd. Plot no 09, Sec - 22, Dwarka	28.562561/ 77.058012	28.08.2025	Greyish	114	0.4	NIL	460	9.1
108	Jagran Apartments Plot No 17, Sec - 22, Dwarka	28.557077/ 77.056687	28.08.2025	Turbid	216	0.2	NIL	150	21
109	Veena Residency Plot no 5D, Sec - 22, Dwarka	28.559296/ 77.061373	28.08.2025	Turbid	1709	0.8	NIL	1100	460
110	New Millaneum Apartments (Rao CGHS Ltd.) Plot n o 02, Sec - 23, Dwarka	28.560342/ 77.055790	29.08.2025	Turbid	180	0.8	NIL	1100	460
111	IFCI CGHS Ltd. Plot no 04, Sec - 23, Dwarka	28.560932/ 77.055857	29.08.2025	Turbid	230	1.4	NIL	2400'	1100
112	Vishwas Nagar EPP CGHS Ltd. Plot no 6A, Sec - 23, Dwarka	28.562454/7 7.057007	29.08.2025	Greyish	364	>5.0	NIL	2400'	2400'
113	Sheetal Vihar CGHS Ltd. Plot no 10, Sec- 23, Dwarka	28.563632/ 77.053765	29.08.2025	Greyish	168	1.5	NIL	2400'	1100
114	Manisha Towers Plot no 7D, Sec - 23, Dwarka	28.563928/ 77.054669	29.08.2025	Blackish	252	>5.0	NIL	2400'	2400'
115	Chopra Apartments Plot no 08, Sec - 23, Dwarka	28.563705/7 7.054382	29.08.2025						Plt found dry
116	Dwarka Dham Apartments Mahajan Shree CGHS Ltd. Plot no 13, Sec- 23, Dwarka	28.563250/ 77.050423	29.08.2025	Turbid	187	2.2	NIL	1100	460
117	Panchsheel Apartments CGHS Ltd. Plot no 24, Sec - 04, Dwarka	28.599880/ 77.047136	29.08.2025	Hazy	346	1.6	NIL	2400'	1100
118	Anamika Apartments Plot no 25B, Sec - 04, Dwarka	28.599259/ 77.047923	29.08.2025	Hazy	184	0.4	NIL	210	43
119	Antrikash Apartments (DDA Employees CGHS Ltd). Plot no 26, Sec - 04, Dwarka	28.601034/ 77.047672	29.08.2025	Hazy	269	0.02	NIL	43	9.1
120	New Jyoti CGHS Ltd. Plot no 27, Sec - 04, Dwarka	28.600143/ 77.047975	29.08.2025	Turbid	159	0.02	NIL	43	15

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121	Ispatika Apartment Plot no 29, Sec -04, Dwarka	28.601460/ 77.047983	29.08.2025	Turbid	198	1.0	NIL	2400'	400
122	Philip CGHS Ltd. Plot no 03, Sec - 23, Dwarka	28.558354/ 77.053884	29.08.2025	Work Is under progress for rectification of RWH					
123.	Vedanta Plot no 6C, Sec - 23, Dwarka	28.563380/ 77.056175	29.08.2025	Blackish	128	0.8	NIL	1100	460
124.	Dakshinayan Delhi EEPDP CGHS Ltd. Plot no-19 sec-04 Dwarka	28.60.2517/ 77.043540	30.08.2025	Brownish	120	2.0	NIL	2400'	1100
125.	Anant Apartments Plot no-25A sec-04 Dwarka	28.598516/ 77.047588	30.08.2025	Brownish	167	0.5	NIL	460	93
126.	JDM Apartments Jai Diba Maa CGHS Ltd. Plot no-11 sec- 05 Dwarka	28.601490/ 77.058205	30.08.2025	Turbid	124	NIL	NIL	150	28
127.	Cosmos CGHS Ltd. Plot no-28 sec-10 Dwarka	28.584545/ 77.054780	30.08.2025	Turbid	106	0.2	NIL	290	75
128.	Mass Apartments CGHS Ltd. Plot no- 24 sec-10 Dwarka	28.585967/ 77.055712	30.08.2025	Blackish	173	0.7	NIL	1100	460
129.	New Adarsh Apartments Plot no-22 sec-10 Dwarka	28.585698/ 77.053281	30.08.2025	Work Is under progress for rectification of RWH					
130.	Fakhruddin Memorial CGHS Ltd. Plot no-18 sec- 10 Dwarka	28.588414/ 77.055442	30.08.2025	Pit found dry					
131.	The Elephanta Head CGHS Ltd. Plot no-41 sec-10 Dwarka	28.587756/ 77.059244	30.08.2025	Blackish	369	4.5	NIL	2400'	2400'
132.	The Great Lyallpur CGHS Ltd. Plot no- 35 sec-10 Dwarka	28.586004/ 77.060243	30.08.2025	Greyish	306	NIL	NIL	160	34
133.	The Eligible CGHS Ltd. Plot no-38 sec- 10 Dwarka	28.586336/ 77.060505	30.08.2025	Blackish	179	04	NIL	2400'	2400'
134.	Himachal Apartments Plot	28.598571/ 77.055185	30.08.2025	Pit found dry					

	no-21 sec-05 Dwarka								
135.	Prodhogiki CGHS Ltd. Plot no-11 sec-03 Dwarka	28.604520/ 77.040379	30.08.2025	Greyish	143	0.7	NIL	1100	246
136.	The Vishrantika CGHS Ltd. Plot no-5A sec-03 Dwarka	28.603559/ 77.040299	30.08.2025	Blackish	147	0.7	NIL	1100	460
137.	Gauri Ganesh Apartments CGHS Ltd. Plot no-08 sec-03 Dwarka	28.605714/ 77.041160	30.08.2025	Greyish	142	0.7	NIL	460	290
138.	Shree Hari Apartment Plot no 06, Sec - 12, Dwarka	28.600118/ 77.041309	01.09.2025	Hazy	278	4.5	NIL	2400'	2400'
139	Shivam Apartment Plot no 14, Sec - 12, Dwarka	28.595306/ 77.046232	01.09.2025	Hazy	129	NIL	NIL	150	28
140	Kanak Durga CGHS Ltd. Plot no 26, Sec - 12, Dwarka	28.593787/ 77.037966	01.09.2025	Turbid	383	15	NIL	2400'	2400'
141	Samrat Ashoka Plot no 06, Sec - 18A, Dwarka	28.589490/ 77.034568	01.09.2025	Turbid	953	1.2	NIL	2400'	1100
142	Batukji CGHS Ltd. Plot no 5B, Sec - 03, Dwarka	28.604589/ 77.040522	01.09.2025	Blackish	215	4.4	NIL	2400'	2400'
143	The Navkairali CGHS Ltd. Plot no 10, Sec - 03, Dwarka	28.604541/ 77.040230	01.09.2025	Greyish	352	1.28	NIL	2400'	1100
144	IDC Apartment Plot no 8C, Sec - 11 Dwarka	28.587072/ 77.049128	01.09.2025	Blackish	232	1.6	NIL	2400'	1100
145	Kamal Vihar CGHS Ltd. Plot no 05, Sec - 11, Dwarka	28.592169/ 77.070967	01.09.2025	Blackish	166	1.8	NIL	2400'	1100
146	Shri Ganinath Plot no 01, Sec - 05, Dwarka	28.597740/ 77.051656	01.09.2025	RWH Pit found DRY.					

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147	Belur Heights Plot no 01, Sec - 18A, Dwarka	28.591628/ 77.035625	01.09.2025	Car Parked over RWH Chamber.					
148	Anusandhan CGHS Ltd. Sec - 06, DWarka	28.593330/ 77.065025	02.09.2025	Drain overflow in RWH Chamber Society already inform to DJB (AF) of command area. Hence sample not lifted.					
149	Belur Heights Plot no 01, Sec - 18A, Dwarka	28.591628/ 77.035625	02.09.2025	Car Parked over RWH Chamber.					
150	The Manokamna CGHS Ltd Plot no 16, Sec - 18A, Dwarka	28.587291/ 77.035528	02.09.2025	Blackish	213	0.6	NIL	460	93
151	Shree Radha CGHS Ltd. Plot no 03, Sec - 09, Dwarka	28.578597/ 77.076773	02.09.2025	Brownish	164	NIL	NIL	93	21
152	Siddhartha Kunj CGHS Ltd. Plot no 17, Sec- 07, Dwarka	28.58163/ 77.076738	02.09.2025	Greyish	219	0.9	NIL	1100	460
153	United Apartment Plot no 34, Sec- 04, Dwarka	28.602957/ 77.048819	02.09.2025	Greyish	155	NIL	NIL	150	75
154	Din Apartment Plot no 07, Sec - 04, Dwarka	28.602180/ 77.054539	02.09.2025	Turbid	262	NIL	NIL	210	75
155	DGCS CGHS Ltd. Plot no 06, Dwarka	28.563868/ 77.061230	02.09.2025	Greyish	96	NIL	NIL	150	39
156	Karuna Vihar Plot no 09, Sec - 18A, Dwarka (Pit no 02)	28.3516/ 77.0102	02.09.2025	Brownish	59.7	NIL	NIL	120	23

S. Prasad
ICWA
08/09/25

S. Prasad
08/09/25
Bacteriologist

Amita Patel
08/09/25
A/Bact.

Amita Patel
08/09/25
Chemist

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/360

Dated: 24.10.2025

To,
 The President/ Secretary
 Lords CGHS Ltd.,
 Plot No- 7, Sec-19B,
 Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-



(Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.



EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/361

Dated: 24.10.2025

To,
 The President/ Secretary
 The Saptaparni CGHS Ltd.,
 Plot No- 4, Sec-19B,
 Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).


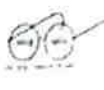
This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD; NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/362

Dated: 24.10.2025

To,
 The President/ Secretary
 Shri Ganinath CGHS Ltd.,
 Plot No- 1, Sec-5,
 Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).



This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	26 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/363

Dated: 24.10.2025

To,
 The President/ Secretary
 RD Apartment.,
 Plot No- 20, Sec-6,
 Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind Information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

27



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/473

Dated: 24.10.2025

To,
The President/ Secretary
Siddhartha Kunj CGHS Ltd.,
Plot No- 17, Sec-07,
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

EE(C)-26
(Praveen Kumar Parashar)



28

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/364

Dated: 24.10.2025

To,
The President/ Secretary
Satisar Apartments CGHS Ltd.,
Plot No- 6, Sec-7,
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-

(Praveen Kumar Parashar)

EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

[Handwritten signature]

No.: DJB/EE(C)-26/2025-26/365

Dated: 24.10.2025

To,
The President/ Secretary
Khattar CGHS Ltd.,
Plot No- 8C, Sec-7,
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

[Handwritten signature]
24/10/25
EE(C)-26
(Praveen Kumar Parashar)

30

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/366

Dated: 24.10.2025

To,
 The President/ Secretary
 Harsukh CGHS Ltd.,
 Plot No- 4, Sec-7,
 Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater** is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

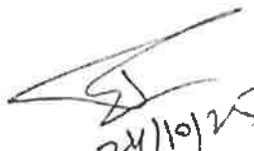
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/367

Dated: 24.10.2025

To,
 The President/ Secretary
 Ispatika Apartment,
 Plot No- 29, Sec-4,
 Dwarka, New Delhi - 75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	32 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/368

Dated: 24.10.2025

To,
 The President/ Secretary
 Shree Balaji CGHS Ltd.,
 Plot No- 37, Sec-6,
 Dwarka, New Delhi - 75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

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1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD; NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/369

Dated: 24.10.2025

To,
 The President/ Secretary
 Daffodils Apartments,
 Plot No- 36, Sec-6,
 Dwarka, New Delhi - 75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

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2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	34 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/370

Dated: 24.10.2025

To,
 The President/ Secretary
 The S.B. Youth CGHS Ltd.,
 Plot No- 6B, Sec-2,
 Dwarka, New Delhi - 75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

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4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



35

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/371

Dated: 24.10.2025

To,
The President/ Secretary
Mahalaxmi Apartment,
Plot No- 4, Sec-2,
Dwarka, New Delhi - 75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

36



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/372

Dated: 24.10.2025

To,
The President/ Secretary
Swarup Sadan CGHS Ltd.,
Plot No- 4, Sec-13,
Dwarka, New Delhi.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

EE(C)-26
(Praveen Kumar Parashar)



37
OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/373

Dated: 24.10.2025

To,
The President/ Secretary
White Rose CGHS Ltd.,
Plot No- 7, Sec-13,
Dwarka, New Delhi.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/26/23 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

References:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



No.: DJB/EE(C)-26/2025-26/374

Dated: 24.10.2025

To,
The President/ Secretary
Mahabhadrakali CGHS Ltd.,
Plot No- 6, Sec-13,
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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24/10/25
EE(C)-26
(Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/375

Dated: 24.10.2025

To,
The President/ Secretary
Mandakini CGHS Ltd.,
Plot No- 3C, Sec-2,
Dwarka, Ph-I, New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	40 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/376

Dated: 24.10.2025

To,
 The President/ Secretary
 Ashadeep CGHS Ltd.,
 Plot No- 3B, Sec-2,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/377

Dated: 24.10.2025

To,
The President/ Secretary
The Bhagwan Shree Gomeshwar Ji
(Anmol Apartment) CGHS Ltd.,
Plot No- 3A, Sec-2,
Dwarka, Ph-I, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



42

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/378

Dated: 24.10.2025

To,
The President/ Secretary
The Delhi Transporter
(Joy Apartments) CGHS Ltd.,
Plot No- 2, Sec-2, Ph-1
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with I.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25

EE(C)-26
(Praveen Kumar Parashar)



43

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No. DJB/EE(C)-26/2025-26/379

Dated: 24.10.2025

To
The President/ Secretary
Durga CGHS Ltd.
Plot No- 18, Sec-2
Dwarka New Delhi-75.

Subject- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference- NGT order dated 31.07.2025 in the above matter

Sr.

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with E. coli.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10
3. EE(RWH) HQ
4. AE-1
5. O/c

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

49



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/300

Dated: 24.10.2025

To,
The President/ Secretary
Bhagwati CGHS Ltd.,
Plot No- B, Sec-19B,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

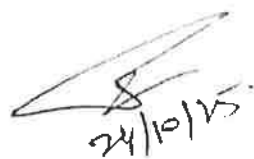
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/381

Dated: 24.10.2025

To,
The President/ Secretary
Nishant Apartments,
Plot No- 5, Sec-19B,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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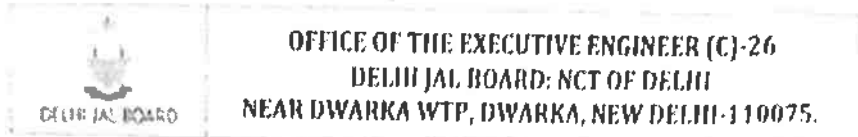
Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

46



No.: DJB/EE(C)-26/2025-26/382

Dated: 24.10.2025

To,
The President/ Secretary
Dwarka Dham Apartments
Mahajan Shree CGHS Ltd.,
Plot No- 13, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind Information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) IIQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

47



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/383

Dated: 24.10.2025

To,
The President/ Secretary
Chopra Apartments,
Plot No- 8, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


24/10/25

EE(C)-26
(Praveen Kumar Parashar)



48

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/384

Dated: 24.10.2025

To,
The President/ Secretary
Manisha Towers,
Plot No- 7B, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25

EE(C)-26
(Praveen Kumar Parashar)

49



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/305

Dated: 24.10.2025

To,
The President/ Secretary
Sheetal Vihar CGHS Ltd.,
Plot No- 10, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25

EE(C)-26
(Praveen Kumar Parashar)

50

DEPARTMENT OF WATER SUPPLY

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/386

Dated: 24.10.2025

To,
The President/ Secretary
Shri Sanmati CGHS Ltd.,
Plot No- 1, Sec-19B,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10,
3. EE(RWH) IIQ.
4. AE-1.
5. O/c.

24/10/25
EE(C)-26

(Praveen Kumar Parashar)



51

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No. DJB/EE(C)-26/2025-26/307

Dated: 24.10.2025

To,
The President/ Secretary
Bank Vihar Apartment,
Plot No- 16, Sec-22,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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3. EE(RWH) HQ.
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 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/300

Dated: 24.10.2025

To,
The President/ Secretary
Delhi Apartments CGHS Ltd.,
Plot No- 15C, Sec-22,
Dwarka New Delhi.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
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5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



53

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/309

Dated: 24.10.2025

To,
The President/ Secretary
Shubham Apartments (NPCC) CGHS Ltd.,
Plot No- 13, Sec-22,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
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24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 <p>DELHI JAL BOARD</p>	<p>OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.</p>	
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No.: DJB/EE(C)-26/2025-26/390

Dated: 24.10.2025

To,
The President/ Secretary
Vishwas Nagar EPP CGHS Ltd.,
Plot No- 6A, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/391

Dated: 24.10.2025

To,
The President/ Secretary
IPCI GHIS Ltd.,
Plot No- 4, Sec-23,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



56

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/392

Dated: 24.10.2025

To,
The President/ Secretary
New Millaneum Apartments,
Plot No- 2, Sec-23,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/393

Dated: 24.10.2025

To,
 The President/ Secretary
 Aero View Weights.,
 Plot No- 3B, Sec-22,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



58

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/394

Dated: 24.10.2025

To,
The President/ Secretary
DGCS CGHS Ltd.,
Plot No- 6, Sec-22,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWII) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWII structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWII system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWII system.

You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWII) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/395

To,
The President/ Secretary
Nav Sansad Vihar CGHS Ltd.,
Plot No- 4, Sec-22,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



60

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/396

Dated: 24.10.2025

To,
The President/ Secretary
Jaypee CGHS Ltd.,
Plot No- 2, Sec-22,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
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5. O/c.

24/10/25
EE(C)-26

(Praveen Kumar Parashar)



61

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/397

Dated: 24.10.2025

To,
The President/ Secretary
Batukji CGHS Ltd.,
Plot No- 5B, Sec-3,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



62

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/398

Dated: 24.10.2025

To,
The President/ Secretary
The Manokamna CGHS Ltd.,
Plot No- 16, Sec-18A,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



63

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/399

Dated: 24.10.2025

To,
The President/ Secretary
Janak Residency,
Plot No- 12, Sec-18A,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25

EE(C)-26
(Praveen Kumar Parashar)



67
OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

1083

No.: DJB/EE(C)-26/2025-26/400

Dated: 24.10.2025

To,
The President/ Secretary
Hare Krishna Valley,
Plot No- 10, Sec-18A,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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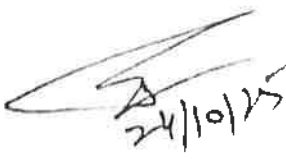
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 <p>DELHI JAL BOARD</p>	<p>OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.</p>	
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No.: DJB/EE(C)-26/2025-26/401

Dated: 24.10.2025

To,
The President/ Secretary
Kajma Vihar., (Kajma Vihar)
Plot No- 9, Sec-18A,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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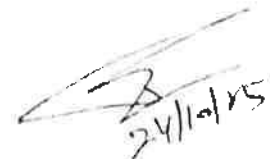
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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.



24/10/25

EE(C)-26

(Praveen Kumar Parashar)



66

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/402

Dated: 24.10.2025

To,
The President/ Secretary
Samrat Ashoka,
Plot No- 6, Sec-18A,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



67
OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No. DJB/EE(C)-26/2025-26/403

Dated: 24.10.2025

To,
The President/ Secretary
Majestic Apartments (Chinar CHS Ltd.),
Plot No. 3, Sec-10A,
Dwarka New Delhi-70.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandru Saxena Vs. Chief Secretary, GNCITD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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You are further instructed to submit a timeline, not exceeding 15 days, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.



Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-E.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	68 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/404

Dated: 24.10.2025

To,
 The President/ Secretary
 The Nava Kairali CGHS Ltd.,
 Plot No- 10, Sec-3,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


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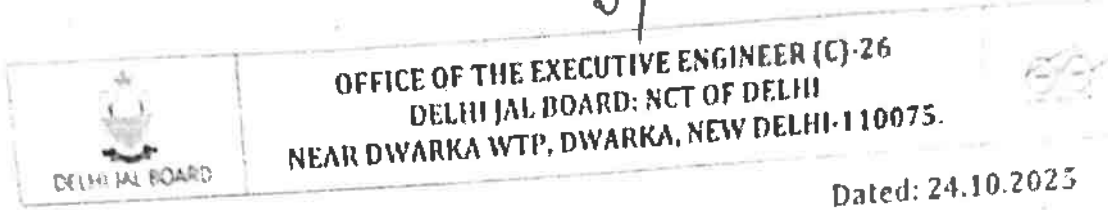
This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/405

To,
The President/ Secretary
National CGHS Ltd.,
Plot No- 4, Sec-3,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.

24/10/25

(Praveen Kumar Parashar)



20

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/406

Dated: 24.10.2025

To,
The President/ Secretary
Vimal CGHS.,
Plot No- 3, Sec-12,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) IIQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



71

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/407

Dated: 24.10.2025

To,
The President/ Secretary
Kanaka Durga CGHS Ltd.,
Plot No- 26, Sec-12,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/408

Dated: 24.10.2025

To,
 The President/ Secretary
 The Anjuman CGHS Ltd.,
 Plot No- 20, Sec-12,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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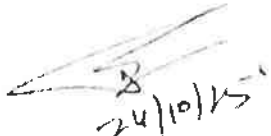
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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	73 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/409

Dated: 24.10.2025

To,
 The President/ Secretary
 The Sunney Valley CGHS Ltd.,
 Plot No- 27, Sec-12,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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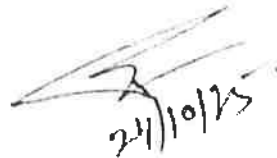
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Sd/-

(Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.



24/10/25

EE(C)-26
 (Praveen Kumar Parashar)



74

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/410

Dated: 24.10.2025

To,
The President/ Secretary
Bairwa Bharti CGHS Ltd.,
Plot No- 24, Sec-12,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

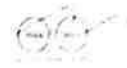
1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



75

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/411

Dated: 24.10.2025

To,
The President/ Secretary
The Nav Sanjivan CGHS Ltd.,
Plot No- 1, Sec-12,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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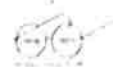
1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

EE(C)-26
 (Praveen Kumar Parashar)



76

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/412

Dated: 24.10.2025

To,
The President/ Secretary
The New Rajput CGHS Ltd.,
Plot No- 23, Sec-12,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. SE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/413

Dated: 24.10.2025

To,
 The President/ Secretary
 Abhiyan CGHS Ltd.,
 Plot No- 15, Sec-12,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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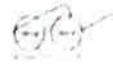
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:-

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.

24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	78 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/414

Dated: 24.10.2025

To,
 The President/ Secretary
 The New Arohi CGHS Ltd.,
 Plot No- 13, Sec-12,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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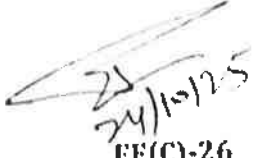
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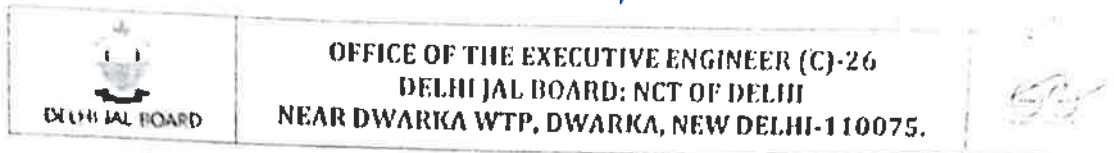
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 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

79



No.: DJB/EE(C)-26/2025-26/415

Dated: 24.10.2025

To,
 The President/ Secretary
 The Sri Durga CGHS Ltd.,
 Plot No- 6A, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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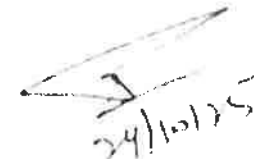
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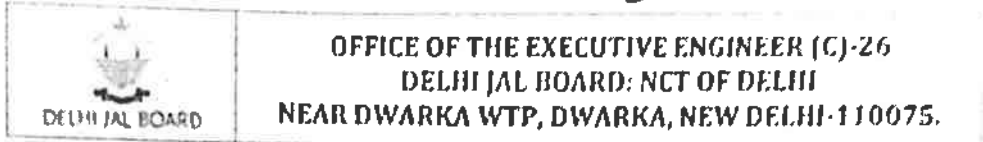
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



No.: DJB/EE(C)-26/2025-26/416

Dated: 24.10.2025

To,
 The President/ Secretary
 Pragati Apartments.,
 Plot No- 5C, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, not exceeding 15 days, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).



This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/417

Dated: 24.10.2025

To,
 The President/ Secretary
 Gokul Apni CGHS Ltd.,
 Plot No- 5B, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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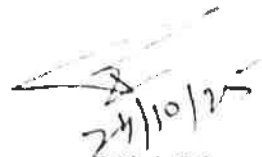
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	82 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/419

Dated: 24.10.2025

To,
 The President/ Secretary
 Raman Vihar CGHS Ltd.,
 Plot No- 5A, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD; NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/420

Dated: 24.10.2025

To,
The President/ Secretary
M.K. Residency,
Plot No- 8B, Sec-11,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-



(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.

EE(C)-26
(Praveen Kumar Parashar)

84

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/421

Dated: 24.10.2025

To,
 The President/ Secretary
 Appu Enclave,
 Plot No- 3D, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-

(Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



85

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/422

Dated: 24.10.2025

To,
The President/ Secretary
Rama Apartments
(Dr. RMLH & NHE CGHS),
Plot No- 2, Sec-11,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25

EE(C)-26

(Praveen Kumar Parashar)

86



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/423

Dated: 24.10.2025

To,
The President/ Secretary
Heritage Apartments.,
Plot No- 10, Sec-11,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/424

Dated: 24.10.2025

To,
 The President/ Secretary
 Shahjanabad CGHS.,
 Plot No- 1, Sec-11,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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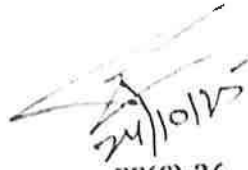
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.
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No.: DJB/EE(C)-26/2025-26/425

Dated: 24.10.2025

To,
 The President/ Secretary
 Godrej CGHS Ltd.,
 Plot No- 14, Sec-10,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



89

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/426

Dated: 24.10.2025

To,
The President/ Secretary
Vinayak CGHS Ltd.,
Plot No- 36, Sec-10,
Dwarka New Delhi-46.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	9 P OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/427

Dated: 24.10.2025

To,
 The President/ Secretary
 Baroda House NRGE CGHS Ltd.,
 Plot No- 40A, Sec-10,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWB) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



91

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/428

Dated: 24.10.2025

To,
The President/ Secretary
Nuovo Engineer India CGHS Ltd.,
Plot No- 25, Sec-10,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
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5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/429

Dated: 24.10.2025

To,
The President/ Secretary
Prabhavi Apartment,
Plot No- 29B, Sec-10,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWII) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWII structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWII system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWII system.

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWII) HQ.
4. AE-1.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



93
OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/430

Dated: 24.10.2025

To,
The President/ Secretary
Diesel Shed CGHS Ltd.,
Plot No- 26, Sec-10,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.**

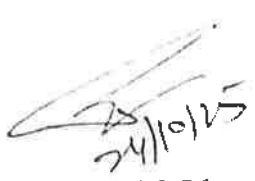
You are further instructed to submit a timeline, not exceeding 15 days, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



94

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/431

Dated: 24.10.2025

To,
The President/ Secretary
Rohit Apartment.,
Plot No- 30, Sec-10,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



95

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/432

Dated: 24.10.2025

To,
The President/ Secretary
The Shree Radha Krishna CGHS Ltd.,
Plot No- 23, Sec-7,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



96

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI - 110075.

No. DJB/EE(C)-26/2025-26/433

Dated: 24.10.2025

To,
The President/ Secretary
Dwarka CGHS Ltd.,
Plot No- 21, Sec-7,
Dwarka New Delhi-75.

Subject: Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference: NCT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

You are further instructed to submit a timeline, not exceeding 15 days, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NCT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



92

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/434

To,
The President/ Secretary
Sargodha Apartments,
Plot No- 13, Sec-7,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



98

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No. DJB/EE(C)-26/2025-26/435

Dated: 24.10.2025

To,
The President/ Secretary
Sri Agarwaln Apartment CGHS Ltd,
Plot No- 10, Sec-7,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNDT & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sr,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/436

Dated: 24.10.2025

To,
The President/ Secretary
Evergreen CGHS.,
Plot No- 9, Sec-7,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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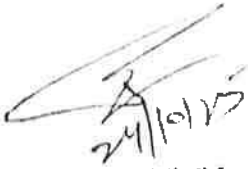
This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

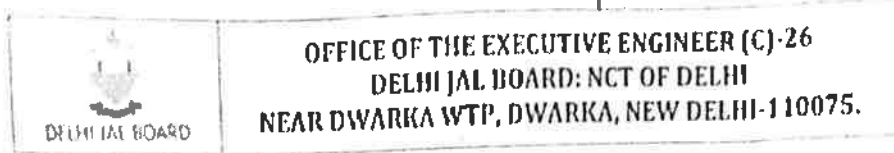
Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



No.: DJB/EE(C)-26/2025-26/437

Dated: 24.10.2025

To,
 The President/ Secretary
 The Residency,
 St. Ann's CGHS Ltd.,
 Plot No- 8A, Sec-7,
 Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

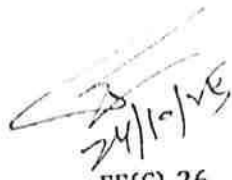
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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/438

Dated: 24.10.2025

To,
The President/ Secretary
Param Puneet CGHS Ltd.,
Plot No- 27, Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)


 DELHI JAL BOARD

102

[Signature]

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/439

To,
The President/ Secretary
Grab Mantralaya Employees CGHS Ltd.,
Plot No- 2B, Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.

[Signature]
24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 <p>DELHI JAL BOARD</p>	<p>OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.</p>	
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No.: DJB/EE(C)-26/2025-26/440

Dated: 24.10.2025

To,
The President/ Secretary
Anusandhan CGIS Ltd.,
Plot No- , Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater** is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

104



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/441

Dated: 24.10.2025

To,
The President/ Secretary
Engineers Apartments (Consulting Engineers CGHS),
Plot No-11, Sec-18A,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-1.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



105
OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/442

Dated: 24.10.2025

To,
The President/ Secretary
The Shivlok CGHS Ltd.,
Plot No-6, Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWII) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWII structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, only rooftop rainwater is to be collected in the RWII system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWII system.

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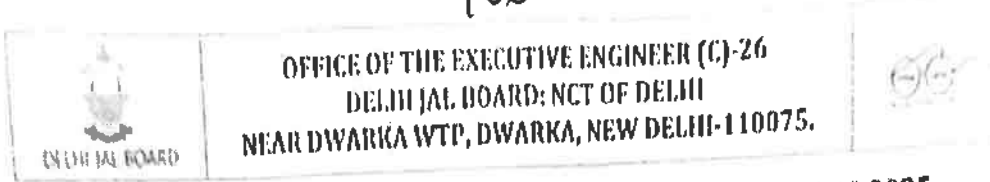
Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWII) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

106



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/443

Dated: 24.10.2025

To,
The President/ Secretary
Guru Apartments,
Plot No-2, Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWII) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/445

Dated: 24.10.2025

To,
The President/ Secretary
Vrindavan Apartments,
Plot No-1, Sec-6,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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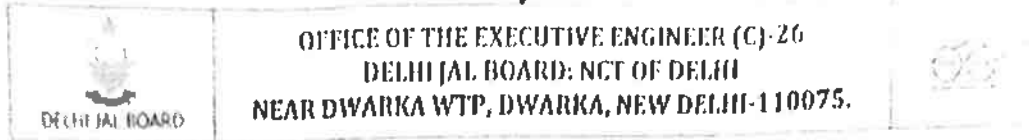
This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



No.: DJB/EE(C)-26/2025-26/446

Dated: 24.10.2025

To,
 The President/ Secretary
 New Jyoti CGHS Ltd,
 Plot No-27, Sec-4,
 Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
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 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-26/2025-26/447

Dated: 24.10.2025

To,
The President/ Secretary
Antriksh Apartments (DDA Employees CGHS Ltd),
Plot No-26, Sec-4,
Dwarka New Delhi-7B.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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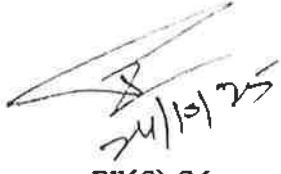
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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24/10/25
EE(C)-26
(Praveen Kumar Parashar)



110

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/448

Dated: 24.10.2025

To,
The President/ Secretary
Pushpanjali Apartment,
Plot No-10, Sec-4,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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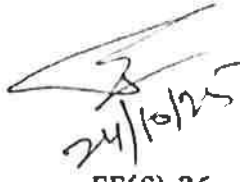
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



111

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/449

Dated: 24.10.2025

To,
The President/ Secretary
IES Apartments CGHS Ltd.,
Plot No-9, Sec-4,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
3. EE(RWH) HQ.
4. AF-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



112

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/450

Dated: 24.10.2025

To,
The President/ Secretary
South Delhi Apartments,
Plot No-8, Sec-4,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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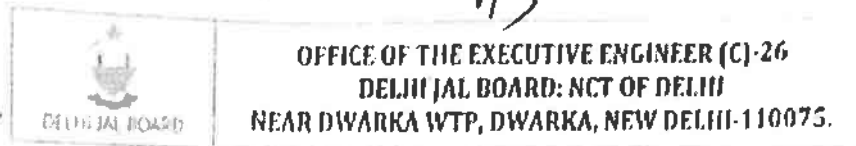
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



No.: DJB/EE(C)-26/2025-26/451

Dated: 24.10.2025

To,
The President/ Secretary
Din Apartment, Plot No. 7,
Sec-4, Dwarka, New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



117

OFFICE OF THE EXECUTIVE ENGINEER (C) 26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTD, DWARKA, NEW DELHI 110075.

No. DJB/EE(C) 26/2025-26/462

Dated: 24.10.2025

To,
The President/ Secretary
Aakrit Apartments (Civil Supplies CGIS Ltd.)
Plot No. 6, Sec-4
Dwarka, New Delhi-70.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNDI & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075

No.: DJB/EE(C)-26/2025-26/453

Dated: 24.10.2025

To,
The President/ Secretary
Patel CGHS Ltd.,
Plot no. -4, Sec-4
Dwarka, New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

116



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/454

Dated: 24.10.2025

To,
The President/ Secretary
Anamika Apartments
Plot No. 25, Sec-4, Dwarka.
New Delhi-75

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
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EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/455

Dated: 24.10.2025

To,
 The President/ Secretary
 Panchsheel Apartments CGHS Ltd.
 Plot No. 24, Sec-4, Dwarka.
 New Delhi-75

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



118

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/456

Dated: 24.10.2025

To,
The President/ Secretary
Ratnakar Apartments (The Ratnakar CGHS Ltd.)
Plot no.21, Sec-4, Dwarka
New Delhi-7B

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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(Praveen Kumar Parashar)
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 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



119

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/457

Dated: 24.10.2025

To,
The President/ Secretary
Sanghamitra Apartments,
Plot No-20, Sec-4, Dwarka
New Delhi-78

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/458

Dated: 24.10.2025

To,
The President/ Secretary
Aishvarayam ECIL CGHS Ltd,
Plot No-17, Sec-4, Dwarka.
New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.


You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).



This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
--	---	---

No.: DJB/EE(C)-26/2025-26/459

Dated: 24.10.2025

To,
 The President/ Secretary
 United Apartment,
 Plot No-34, Sec-4, Dwarka,
 New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD; NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/460

Dated: 24.10.2025

To,
The President/ Secretary
Saheta CGHS Ltd.,
Plot No-30 , Sec-4, Dwarka,
New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



123

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARICA WTP, DWARICA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/461

Dated: 24.10.2025

To,
The President/ Secretary
Jai Mata Kalyani Apartments,
Plot No-31, Sec-4, Dwarka,
New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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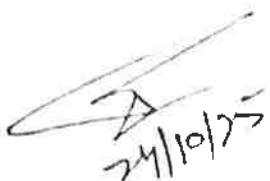
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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



124

**OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.**

No.: DJB/EE(C)-26/2025-26/462

Dated: 24.10.2025

To,
The President/ Secretary
The Bank Niwas CHGS Ltd.
Plot No 22. Sec-4.
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



125

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/463

To,
The President/ Secretary
Dharam CGHS Ltd.,
Plot No 1B, Sec. 18A, Dwarka
New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Choudra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) 11Q.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)

 DELHI JAL BOARD	126 OFFICE OF THE EXECUTIVE ENGINEER (C)-26 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-26/2025-26/464

Dated: 24.10.2025

To,
 The President/ Secretary
 Belur Heights, Plot No.01.
 Sec 18A, Dwarka, New Delhi-75

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
 (Praveen Kumar Parashar)
 EE(C)-26

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5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



127

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

Dated: 24.10.2025

No.: DJB/EE(C)-26/2025-26/465

To,
The President/ Secretary
The Kunj Vihar CGHS Ltd.,
Plot NO 19, Sec. 12,
Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
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5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



128

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/466

Dated: 24.10.2025

To,
The President/ Secretary
Chitrakoot Dham, Plot No.02,
Sec 19, Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


24/10/25
EE(C)-26
(Praveen Kumar Parashar)



129

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/467

Dated: 24.10.2025

To,
The President/ Secretary
Shiv Shakti CGHS Ltd.,
Plot no 10, Sec.10, Dwarka,
New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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2. SE(C)-10.
3. BE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



130

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/468

Dated: 24.10.2025

To,
The President/ Secretary
Chandanwari CGHS Ltd.,
Plot No.08, Sec.10, Dwarka,
New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.

24/10/25
EE(C)-26
(Praveen Kumar Parashar)



13)

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/469

Dated: 24.10.2025

To,
The President/ Secretary
H.M.M. Employees
CGHS Ltd., Plot No 06,
Sec.10, Dwarka, New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-

(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

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3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 24/10/25
 EE(C)-26

(Praveen Kumar Parashar)



132

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/470

Dated: 24.10.2025

To,
The President/ Secretary
Amba CGHS Ltd.
Plot No.05, Sec.10,
Dwarka, New Delhi-110075

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

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2. SE(C)-10.
3. EE(RWH) HQ.
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5. O/c.


 24/10/25
 EE(C)-26
 (Praveen Kumar Parashar)



OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.



No.: DJB/EE(C)-27/2025-26/ 345

Dated: 25-10-25

To,
The President/ Secretary
Krishna Apartment,
Plot No.13, Sec.9, Dwarka
New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE.
5. O/c.

(Deepak)
EE(C)-27



134

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/471

Dated: 24.10.2025

To,
The President/ Secretary
New Ashlana Apartment,
Plot No.10, Sec.06, Dwarka,
New Delhi.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

With reference to the above subject, it is informed that water samples collected from the Rain Water Harvesting (RWH) structure of your society have been found contaminated with *E. coli*.

You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.**

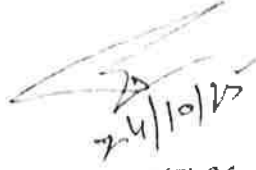
You are further instructed to submit a timeline, **not exceeding 15 days**, for completion of the required modifications. Failure to comply within the stipulated period shall attract appropriate action as per DJB rules and disconnection of water connection as per order of Hon'ble NGT dated 31.07.2025 (copy of order enclosed).

This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)



135

OFFICE OF THE EXECUTIVE ENGINEER (C)-26
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-26/2025-26/472

Dated: 24.10.2025

To,
The President/ Secretary
The Young Aberia CGHS Ltd.,
Plot No.02, Sec.07, Dwarka,
New Delhi.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

Sir,

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You are hereby directed to modify your existing RWH structure in accordance with the latest Delhi Jal Board (DJB) norms. As per the norms, **only rooftop rainwater is to be collected in the RWH system**, and all other wastewater — including that from balconies, washing areas, parking spaces, etc. — must be separated from the RWH system.

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Sd/-
(Praveen Kumar Parashar)
EE(C)-26

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE-I.
5. O/c.


 EE(C)-26
 (Praveen Kumar Parashar)

136



OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD; NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-27/2025-26/ 360

Dated: 25-10-25

To,
The President/ Secretary
Sun View Apartment,
Plot No- 10B, Sec-9,
Dwarka, New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CE(South)
2. SB(C)-10.
3. BE(RWH) HQ.
4. AE.
5. O/c.

(Deepak)
EE(C)-27



137

OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No: DJB/EE(C)-27/2025-26/ 329

Dated: 25-10-25

To,
The President/ Secretary
Royal Residency CGHS Ltd.
Plot No- 5, Sec-9,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE.
5. O/c.

(Deepak)
EE(C)-27

138



OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD: NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-27/2025-26/ 335

Dated: 25-10-25

To,
The President/ Secretary
K.K. CGHS, Bhrigu CGHS Ltd.,
Plot No- 4, Sec-9,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE.
5. O/c.

(Deepak)
EE(C)-27

	OFFICE OF THE EXECUTIVE ENGINEER (C)-27 DELHI JAL BOARD: NCT OF DELHI NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.	
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No.: DJB/EE(C)-27/2025-26/ 355

Dated: 25-10-25

To,
The President/ Secretary
Shree Radha CGHS Ltd.,
Plot No- 3, Sec-9,
Dwarka New Delhi-78.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 tiled as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

Reference:- NGT order dated 31.07.2025 in the above matter

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This matter is currently under consideration before the Hon'ble National Green Tribunal (NGT) in the case of Mahesh Chander Saxena Vs Govt. of NCT of Delhi & Ors. (Execution Application No. 4/2023), and the next date of hearing is 04.11.2025.

Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CE(South)
2. SE(C)-10.
3. EE(RWH) HQ.
4. AE.
5. O/c.


(Deepak)
EE(C)-27

140



OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No: DJB/EE(C)-27/2625-26/ 330

Dated: 27.10.25

To,
The President/Secretary
Co-operative Societies Ltd.,
Plot No. 5, Sector 7,
Dwarka New Delhi-75.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

References:- NGT order dated 31.07.2025 in the above matter

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sd/
(Deepak)
EE(C)-27

Copy for kind information:

1. CEO/WH
2. SO(C)-10
3. RE(RWH) (H)
4. AB
5. O/c.

(Deepak)
EE(C)-27



OFFICE OF THE EXECUTIVE ENGINEER (C)-27
DELHI JAL BOARD, NCT OF DELHI
NEAR DWARKA WTP, DWARKA, NEW DELHI-110075.

No.: DJB/EE(C)-27/2025-26/ 356

Dated: 27.11.2025

To,
The President/ Secretary
Mount Everest GGHS Ltd.,
Plot No- 17, Sec-9,
Dwarka New Delhi-77.

Subject:- Action to be taken against non-functional / faulty Rain Water Harvesting of co-operative housing societies in Dwarka in the matter of O.A. 147/2021 with E.A. 04/2023 filed as "Mahesh Chandra Saxena Vs. Chief Secretary, GNCTD & Ors".

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Sd/-
(Deepak)
EE(C)-27

Copy for kind information:

1. CH(South)
2. SE(C)-10.
3. SE(RWH) HQ.
4. AE.
5. D/c.

(Deepak)
EE(C)-27